

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:7213
ANSWERED ON:21.05.2012
TIKKU COMMISSION REPORT ON ESI
Mishra Shri Mahabal

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Tikku Commission Report has been approved by the Employees State Insurance (ESI);
- (b) if so, whether all service facilities akin to that of the Central Government Health Scheme have been implemented in the ESI;
- (c) if so, the details thereof and the number of retired doctors to whom service benefits have been given as per the Tikku Commission Report; and
- (d) the steps taken by the Government for providing all service benefits at the earliest to those doctors to whom service benefits have not been provided as per the Tikku Commission Report?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): Tikku Committee was set-up to look into all aspects of career improvement and cadre restructuring of the doctors of Central Health Service. Some of the recommendations of Tikku Committee have been implemented in Employees' State Insurance Corporation (ESIC).
- (b): The doctors of ESIC have been extended service facilities as per Central Health Service Rules, as adopted by ESIC.
- (c) & (d): All retired doctors of ESIC have been given consequential benefits wherever applicable, as per ESIC service rules.